

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 202 of 2012 &
IA No. 323 of 2012**

Dated : 29th January, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

Punjab State Power Corporation Ltd. Appellant (s)

Versus

**Punjab State Electricity Regulatory Commission
& Anr. ...Respondent (s)**

Counsel for the Appellant(s): Mr. Anand K. Ganesan

Mr. Sandeep (Rep.)

**Counsel for the Respondent(s): Mr. Sakesh Kumar with
Mr. Kamboj (Rep.) for R.1**

ORDER

As agreed by the learned counsel for the parties, post the
matter for hearing on **22.02.2013.**

**(Rakesh Nath)
Technical Member**
ts/vs

**(Justice M. Karpaga Vinayagam)
Chairperson**